

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 223 of 2013

&

I.A. No. 304 of 2013

Dated : 23rd September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory
Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Chaudhary
Mr. A. Bhatnagar (Rep.)

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No. 304 of 2013 (Appl. for stay) returnable on 24.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **24.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs